

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:23

ANSWERED ON:09.08.2012

SFIO

Dubey Shri Nishikant ;Singh Rajkumari Ratna

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether any Market Research and Analysis Unit has been set up in the Serious Fraud Investigation Office (SFIO) with the objective of improving the regulatory system in the corporate sector;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) the total number of cases handled and disposed of by (SFIO) during the last three years;
- (d) the total number of companies/individuals prosecuted by SFIO during the last three years; and
- (e) the number of Regional Offices set up for better monitoring of prosecution of cases at various places in the country, State-wise?

Answer

THE MINISTER OF CORPORATE AFFAIRS (DR. M. VEERAPPA MOILY)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 23 FOR 9TH AUGUST, 2012 REGARDING SERIOUS FRAUD INVESTIGATION OFFICE (SFIO).

(a) & (b) Yes, Madam, Fourteen reports have been received from the Market Research and Analysis Unit and the same have been sent to the concerned Regional Directors/ Registrar of Companies for examination and report.

(c) During the last three years i.e. 2009-10, 2010-11 and 2011-12 SFIO has handled 50 cases out of which investigation has been completed in 45 cases.

(d) During the last three years i.e. 2009-10, 2010-11 and 2011-12 prosecution have been filed against 15 companies and 186 individuals.

(e) Presently, Regional Offices of SFIO are functional at Mumbai (Maharashtra), Chennai (Tamil Nadu) and New Delhi.